

## Annexure-1

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| Name of the Corporate Debtor: Natems Sugar Private Limited; Date of Commencement of CIRP: 10-02-2026 ; List of Creditors as on: 12.09.2026 |  |
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|  | List of secured financial creditors (other than financial creditors belonging to any class of creditors) |
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| Sr. No. | Name of Creditor     | Date of Claim received |                       | Details of Claims Admitted |                 |                                     |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
|---------|----------------------|------------------------|-----------------------|----------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--------------------------------------------|------------------------------|------------------------------------|-----------------|
|         |                      | Date of receipt        | Amount Claimed        | Amount of claim admitted   | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                            |                              |                                    |                 |
| 1       | STCI Finance Limited | 25-02-2026             | 1,38,30,76,595        | 1,38,30,76,595             | Secured         | 1,38,30,76,595                      | 1,38,30,76,595              | No                     | 83.02%                   | 0                          | 0                                          | 0                            | 0                                  |                 |
|         | <b>Total</b>         |                        | <b>1,38,30,76,595</b> | <b>1,38,30,76,595</b>      |                 | <b>1,38,30,76,595</b>               |                             |                        | <b>83.02%</b>            |                            |                                            |                              | <b>0</b>                           |                 |